

HIGH COURT OF SIKKIM

No.35/Confdl/HCS

Dated: 14.04.2020

CIRCULAR

In view of the extension of nationwide lockdown and continued threat from COVID-19 pandemic, it is hereby informed to all concerned that the High Court of Sikkim and the District Courts in the State of Sikkim will continue to function in terms of Notification No. 77/HCS dated 18th March 2020, Guidelines to the District Courts bearing reference No. 78/HCS dated 18th March 2020 and Circular No. 33/Confdl/HCS dated 24th March 2020, upto 20th April 2020.

A fresh circular will be issued on or before 20th April 2020.

By Order.

REGISTRAR GENERAL